

ITEM NO.46

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).191/2022

PINAK PANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[MR. GAURAV AGRAWAL, SR. ADVOCATE (A.C)][ONLY IA NOS. 89053/2025
AND 111147/2025 ARE LISTED UNDER THIS ITEM]

IA No. 89053/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 111147/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

Date : 11-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

Amicus Curiae(s) Mr. Gaurav Agrawal, Sr.Adv.

For Petitioner(s) Mr. Kedar Nath Tripathy, AOR
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Mr. Pratyush Shrivastava, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Chitrangda Rastravara, Adv.
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Mr. Chaitanya Dixit, Adv.

Mr. Randhir Kumar Ojha, AOR

Mr. Ashok Kumar Panigrahi, Adv.
Mr. Sanjeev Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

**List I.A. No.174168/2025, filed by the Union of India, on
18.08.2025.**

**(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR**

**(PREETHI T.C.)
ASSISTANT REGISTRAR**